

- (vi) All types of newsprint including glazed newsprint has been made freely importable with effect from 1.5.95 at nil customs duty.

Projects Under VCF

5695. SHRI GIRIDHAR GAMANG : Will the Minister of FINANCE be pleased to state :

- (a) whether sanctioning of the Venture Capital Funds Projects require any security from the promoters;
- (b) if so, the details thereof;
- (c) whether the assets created under the Venture Capital Fund Projects is hypothecated;
- (d) the maximum amount disbursed to any single project so far under Ventre Capital Funds; and
- (e) the number of companies under VCF scheme having industrial licences issued by Ministry of Industry?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). The Small Industries Development Bank of India (SIDBI) has reported that assistance under the Venture Capital Fund (VCF) scheme is given by way of equity and/or conditional loan. The conditional loan is secured by a first mortgage and charge on all immovable and movable assets (present and future) of the company. Further, irrevocable and unconditional personal guarantee is taken from the promoters.

(c) SIDBI has reported that hypothecation charge has been created in all cases, where disbursements have been made by way of conditional loan under VCF scheme.

(d) The maximum amount disbursed to a single project under VCF scheme of SIDBI is Rs. 93.75 lakhs.

(e) SIDBI has reported that no unit assisted under VCF scheme of SIDBI has obtained industrial licence. However, units assisted by SIDBI under the scheme have obtained small scale industries (SSI) registration from the District Industries Centre.

Tyre Production Units

5686. SHRI NAWAL KISHORE RAI : Will the Minister of INDUSTRY be pleased to state :

- (a) the details of tyre producing units set up in public/private sector as on date;
- (b) whether any of the above unit is having foreign investment;
- (c) if so, the details thereof;
- (d) the details of complaints received regarding quality of tyres during the last three years; and
- (e) the action taken by the Government thereon ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). There are 29 tyre companies having 36 tyre factories in the public/private sectors as on date.

Out of these 29 companies, 4 companies have foreign investment of their foreign collaborators. These are : M/s. Ceat Tyres of India Limited with M/s. Yokohama Rubber Co. Ltd., Japan; M/s. Dunlop Indias Ltd. with M/s Sumitomo Rubber Industries Ltd., Japan; M/s. Goodyear India Ltd. with M/s-Goodyear Tyre and Rubber Company, USA; and M/s. Modi Rubber Limited with M/s. Continental A.G. Germany.

(d) and (e). Large tyre companies follow a warranty scheme, whereby a consumer is given pro-rate adjustments in manufacturing defect in tyres. However, if a complaint is brought to the notice of the Government regarding quality of tyres, the matter is taken up both with the manufacturer concerned as also with the Industry Association for immediate attention.

[Translation]

Janata Cloth

5687. SHRI SUSHIL CHANDRA : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of yarn supplied to handloom weavers in Madhya Pradesh by the National Handloom Development Corporation under Mill Gate Price Scheme during the last three years;

(b) the target fixed for manufacturing Janata Cloth during the year 1995-1996 in Madhya Pradesh under Janata Cloth Scheme and to what extent this target has been achieved;

(c) the target fixed for production of such cloth in the State during 1996-97; and

(d) the profit earned by the Government since the introduction of Janata Cloth Scheme ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The quantity of yarn supplied to handloom weavers in Madhya Pradesh by National Handloom Development Corporation under Mill Gate Price Scheme during last three years is as follows :

Year	Quantity (in lakh Kg.)
1993-94	2.57
1994-95	1.03
1995-96	1.52

(b) During 1995-96, Government of Madhya Pradesh had been allocated a target of 10.00 million square metres under Janata Cloth Scheme. The achievement as reported is about 6.30 million square mtrs.

(c) The Target fixed for 1996-97 in favour of Government of Madhya Pradesh is 3.75 million square metres.

(d) Government of India does not earn profit by implementing the schemes rather reimbursement the subsidy in favour of beneficiary agencies.